

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO. 132/1995 IN
C.P. NO. 107/1994 IN
O.A. NO. 1549/1987

New Delhi this the 3rd day of May, 1995

CORAM

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN
HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER (A)

Narender Singh
R/O 157, Kucha Mahajani,
Chandni Chowk,
Delhi - 110006.

... Applicant

Versus

1. Dr. A. P. J. Abdul Kalam,
Scientific Adviser to the
Minister of Defence and
Secretary, Defence Research and
Development Organisation,
Ministry of Defence (Govt. of India),
South Block,
New Delhi - 110011.

2. Prof. Dr. Vinay Jain,
Director,
Institute of Nuclear Medicine and
Allied Sciences, Lucknow Road,
Delhi - 110054.

... Respondents

O R D E R

Hon'ble Shri Justice S. C. Mathur -

Since the application for condonation of delay (M.A. No. 1516/1995) in filing the review application has been rejected, this review application is also liable to be rejected as barred by time.

2. Apart from the delay, we have examined the review application on merits also and we find that no case for review has been made out. Detailed reasons have been given for holding that there was no disobedience of the Tribunal's order. If the applicant is aggrieved by those reasons, his remedy lies in approaching the higher court.

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3. In view of the above, the review application is rejected as time barred and also as lacking in merit, in circulation.

P. T. Thiruvengadam

(P. T. Thiruvengadam)
Member (A)

S. C. Mathur

Chairman

30/5/95

/as/